



भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India

**Release Order No. 1016/2247/2019**

**DEPUTY GENERAL MANAGER & RECOVERY OFFICER  
WESTERN REGIONAL OFFICE**

**Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios**  
**Attachment Proceedings Nos. 4936 & 4937 of 2019**  
**Certificate No. RC 2247 of 2019**

**The Principal Officer/Chairman & Managing Director/CEO**  
**All the Banks in India/All the Mutual Funds in India**  
**NSDL/CDSL, Mumbai**

1. Whereas Recovery Certificate No. **2247 of 2019** dated **June 19, 2019** has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum **Rs. 6,29,603/- (Rupees Six Lakhs Twenty-Nine Thousand Six Hundred Three Only)** along with further interest, all costs, charges and expenses etc. against **Abhijeet Dwarkadas Daga (PAN: AHTPD5397B) ["Defaulter"]** and the same was due in respect of the said certificate.
2. And whereas Notices of Attachment in the above proceedings were issued attaching the Bank Accounts/ lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;
3. And whereas SEBI has Cancelled the Recovery Certificate No. 2247 of 2019 against Abhijeet Dwarkadas Daga (PAN: AHTPD5397B) in the matter of Timbor Home Ltd.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios against **Abhijeet Dwarkadas Daga (PAN: AHTPD5397B) attached, if any, pursuant to the above said notices of attachment Nos. 4936 & 4937 of 2019 only** under intimation to SEBI.
5. If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.
6. This is without prejudice to any other attachment or freeze by the competent authority under any law.

**Given under my hand and seal at Ahmedabad this 20<sup>th</sup> day of November 2025.**

*Pooja Dhangra*  
**Recovery Officer**

Copy to: **By Post**

**Abhijeet Dwarkadas Daga**  
**Address: H.No. -E-42, Galaxy**  
**Tower, Opp. Grand Bhagwati, SG**  
**Road, Ahmedabad -380054**



**पूजा ढोंगरा / Pooja Dhangra**  
**वसुली अधिकारी एवं उपमहाप्रबंधक**  
**Recovery Officer & Deputy General Manager**  
**भारतीय प्रतिभूति और विनियम बोर्ड**  
**Securities and Exchange Board of India**  
**अहमदाबाद / Ahmedabad**